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CUTTACK, SATURDAY, OCTOBER 3, 1942.

HOME DEPARTMENT.

SPECIAL SECTION.

NOTIFICATION.

The 3rd October 1942.

No. 3390-C.—In exercise of the powers conferred by section 9 of the Special Criminal Courts Ordinance, 1942 (Ordinance No. II of 1942), the Governor of Orissa is pleased to invest Rai Sahib M. N. Guha, a Deputy Magistrate and Deputy Collector of the first class in the district of Cuttack, with the powers of a Special Magistrate under the said Ordinance.

By order of the Governor,
J. BOWSTEAD,
Chief Secretary to Government.